

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Sukant chandhary
 2. Service to which the officer belongs FSSAI
 5. Date of Appointment 10-08-2010

3. Present post held (with date) Deputy Director (Aug 2019)
 4. Present Pay Level-11
 6. Date of Birth 10th Jan. 1983

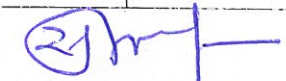
Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Bebadchal, Parand Wzdi, Hingewadi Road, Distt. Pune.	XRBD A Riverfront Society. B4-207	21,74,983. YEAR-2014.	NIA	—	Purchased from Xrbia develop ers.	—	—

Signature

Name

Designation

Date


 Sukant Chandhary,
 Deputy Director

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.